technical knowhow for fixting bone plates has also been developed.

When the indigenously developed materials and technology reach the application stage, they can be used for public benefit by the State/Central Government hospitals.

[Translation]

SHRIMATI MADHUREE SINGH:
Mr. Speaker, Sir, I would like to congratulate the Government and the scientists that they have developed the most advanced technique in the field of dental care indigenously. I would like to know the time by which the benefit of this indigenously developed advance technique would start reaching the common men. Has any special provision been made for the development and extension of this technique in the Seventh Five Year Plan?

SHRI ARUN SINGH: The products developed are import substitution and are vnder trial at present. I am not in a position right now to commit about the time by which these will finally be developed. But this much I can certainly commit that they would be introduced as soon as the trials are completed successfully.

SHRIMATI MADHUREE SINGH:
May I know whether Army Dental Corps
are also conducting research on some
preventive techniques for keeping the
teeth disease-free?

SHRI ARUN SINGH: Yes, Sir. They are doing it.

SHRIMATI KRISHNA SAHI: I want to know what type of research they are carrying out?

SHRI ARUN SINGH: Their work is divided into three categories. Firstly, they develop the process for these products, secondly, they study the epidemiology in relation to dental surface and, thirdly, prevention and control of dental diseases.

Re: Question No. 707

[English]

THE MINISTER OF STATE IN

THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): Sir, before I answer the question, I would like to make a point here that there is no such thing as Southern Headquarters of Air Command. I am assuming that the Member means Headquarters of Southern Air Command and I am answering the question accordingly.

Land for Southern Headquarters of Air Command

*707. SHRI T. BASHEER: Will the Minister of DEFENCE be pleased to state:

- (a) how much land was needed for Southern Headquarters of Air Command:
- (b) whether the land acquired by the Kerala Government was handed over to the Air Force authorities; if so, when and
- (c) if not, the reasons therefor and when it is expected to be made available to Air Force authorities?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH): (a) About 96 acres.

(b) and (c) About 82 acres of land has been handed over to the Air Force—62.9 acres in 1984, 13.75 acres in December 1985 and 5.41 acres in March, 1986. The remaining land will be handed over soon after its resumption/aequisition.

SHRI T. BASHEER: Sir, I stand corrected. Thank you for that. Sir, the development of the Air Command—Southern Headquarters, I think I am correct, is very important especially in the context of the militarisation of the Indian Ocean and the developments in Sri Lanka. The earlier proposal was to expand the Trivandrum Airport for the purpose. I think, for this purpose a separate Airport is better—not better—but it is required. So, I would like to know from the hon. Minister, if this mixing the civil airport for defence purpose is not good.

I suppose and whether there is any proposal to construct a separate Airport for the use of this Air Command's Southern Headquarters?

SHRI ARUN SINGH: Sir, there is a considerable distinction to be drawn between the Headquarters of the Southern Air Command which is a major regional and territorial command of the Indian Air Force and the Air Force base which the hon. Member is referring to.

As far as the Headquarters of the Southern Air Command is concerned, the progress is good. There is a remaining 14 \frac{1}{2} and odd acres of land left to be acquired and we are expecting to acquire it very soon.

As far as the using of Trivandrum Airport is concerned, we have not got any problem whatsoever for we can see that the Airport can be used both by the civil and military authorities when it is required. This is a common practice with many other Airports in the country. There is no proposal to build a separate air base in terms of an Airport and base facilities for Sourthern Air Command.

SHRI T. BASHEER: Sir, still in the long run, I believe that a separate Airport is good. Anyhow, there was a proposal to set up a Radar Station as part of the Headquarters of Southern Air Command. Has the Government taken any decision in this regard? If so, what are the details thereof?

SHRI ARUN SINGH: A P-30 Radar Unit is being installed in that area.

SHRI A. CHARLES: The headquarters of the Southern Air Command is proposed to be installed in my constituency. From the answer of the hon. Minister....

MR. SPEAKER: Have you got any objection?

SHRI A CHARLES: From the answer of the hon. Minister, it is seen that about 14 acres of land is still required for the expansion of the Civil Airport; and mitially, there was a lot of objection

because about hundred huts were there. But because of the importance of the project, we negotiated with them, and I am happy to inform the hon. Minister that the initial objection is no more there. But the real confusion is that these poor people are not able to do anything, because of the delay in acquiring the land. So, may I know from the hon. Minister whether urgent steps will be taken to acquire the remaining land also—adjacent to the Trivandrum airport?

SHRI ARUN SINGH: I assure the Member that the remaining 14.4 acres of land, left to be acquired, will be acquired at an early date.

Mr. SPEAKER: Next question No. 708—Mr. Kunwar is not here. Now Question No. 709—Mr. Jai Prakash Agarwal.

Pakistani pilgrims for Ajmer annual Urs

*709. SHRI JAI PRAKASH AGAR-WAL: Will the Minister of EXTER-NAL AFFAIRS be pleased to state the number of pilgrims from Pakistan participating in the annual Urs of Khwaja Moinuddin Chisti at Ajmer this year?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN): Two hundred eighty-seven Pakistani pilgrims visited Ajmer in March 1986.

[Translation]

SHRI JAI PRAKASH AGARWAL: Mr. Speaker. Sir, in the present circumstances when we know that Pakistan intends to send many terrorists to India after giving them training and also it has appeared in the newspapers a few days back that some persons who come to India continue to stay here and some other persons go back to Pakistan on their passports, may I know from the hon. Minister as to what steps the Government have taken to find out whether the persons who come over to our country are genuine ones and they are visiting India purely inspired by religious sentiments and whether they have gone back to Pakistan